# COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

# FIRST TO Hundredth REPORTS (ENGLISH VERSION)



Third LOK SABHA

## COMMITTEE ON PRIATE MEMBERS' BILLS AND RESOLUTIONS

### SIXTY-SIXTH REPORT

### (Third Lok Sabha)

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf this their Sixty-sixth Report,

- 2. The Committee met on the 3rd May, 1965 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 7th May, 1965.
- 3. The Members whose resolutions had been included in the List of Business for the 7th May, 1965, had been invited to present their views on the resolutions before the Committee. Shri P. R. Chakraverti and Shri Yashpal Singh (who is also a member of the Committee) attended the sitting.
  - 4. The Committee recommend the allocation of time as follows:-

(1)	Resolution	regarding	Ceiling on urban property. 2	2	hours.
(2)	Resolution	regarding	University of Roorkee.	1	hours.
(3)	Resolution	regarding	Release of Detenues.	1	hours.
(4)	Resolution	regarding	Upgrading of Greater Calcutta.	1	hours.

NEW DELHI;

May 3, 1965. Vaisakha 13, 1887 (Saka). S. V. KRISHNAMOORTHY RAO,

Chairman,

Committee on Private Members'
Bills and Resolutions.

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